

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 14 of 2012 &  
I.A. No. 157 of 2013**

**Dated : 4<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**North Delhi Power Ltd. .... Appellant (s)  
Versus  
Delhi Electricity Regulatory Commission .... Respondent (s)**

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv.  
Mr. Sakya Singha Chaudhari  
Mr. Anand K. Shrivastava  
Mr. Shantam Singh  
Mr. Anurag Bansal  
Mr. Ajay K

Counsel for the Respondent (s) : Mr. Pradeep Misra &  
Mr. Daleep Kumar Dhayani for R-1  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Anurag Sharma, Amicus Curiae

**ORDER**

We have received the suggestions made by the Amicus Curiae.

Mr. Pradeep Misra, the learned counsel for the Commission seeks some time to file the comprehensive Written Submissions in respect of the issues raised in the Appeal. Accordingly, he is directed to file the same on or before 12.09.2013 after serving copy on the other side. .

***Judgment is Reserved.***

**(V.J. Talwar)  
Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)  
Chairperson**